

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO :4

IA NO. 211/2021 IN  
CP NO.(IB)381/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : PANKAJ SINGH & ORS V/S AFTEK INFRASTRUCTURES PVT LTD

SECTION : 60(5) OF IBC & RULE 11 OF NCLT RULES

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT/ RP : ASHOK KUMAR JUNEJA-FOR RP

COUNSEL FOR RESPONDENT :

The matter was taken up through Video Conferencing.

Sh. Ashok Kumar Juneja, RP is present in person.

Sh. Ashok Kumar Juneja states that 6<sup>th</sup> Progress Report has been filed which is taken on record.

Accordingly, the present IA No. 211/2021 is disposed off.

Dated : 19.07.2021

  
JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Shubham Kr. Singh  
(PS)